

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
Copies.

Report on :11-02-2020

Date : 11.02.2020										
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Docum ent	Deali ng Secti on	Se at
1	14049/ 2020	11.02.2 020	WP (C) - 827/20 16	PITAMBER JENA	C.O.	COURT NO. 8	Order Dtd. 2020-02-07			(Se at No- )
2	14050/ 2020	11.02.2 020	WP (C) - 3306/2 020	S. C. DASH	C.O.	COURT NO. 22	Order Dtd. 2020-02-07			(Se at No- )
3	14051/ 2020	11.02.2 020	WP (C) - 3018/2 020	M/S.JYOTI PRAKASH NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-02-07			(Se at No- )
4	14052/ 2020	11.02.2 020	ARBA- 30/201 0	NARENDRA KUMAR NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-02-07			(Se at No- )
5	14053/ 2020	11.02.2 020	ARBA- 30/201 0	K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-07			(Se at No- )
6	14054/ 2020	11.02.2 020	WP (C) - 4310/2 020	SATYAJIT SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No- )
7	14055/ 2020	11.02.2 020	WP (C) - 3005/2 020	M/S.K.C.MA JHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No- )
8	14056/ 2020	11.02.2 020	WP (C) - 3004/2 020	M/S.K.C.MA JHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No- )
9	14057/ 2020	11.02.2 020	WP (C) - 518/20	S. CHOUHURY	GENE RAL		Order Dtd. 2015-02-13		WRIT BRANC	(Se at

			04					H-7	No-44)
10	14058/2020	11.02.2020	WP (C) - 3911/2020	M/S.ASHOK KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-07		(Se at No-44)
11	14059/2020	11.02.2020	WP (C) - 3920/2020	M/S.ASHOK KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-07		(Se at No-44)
12	14060/2020	11.02.2020	WP (C) - 3913/2020	M/S.ASHOK KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-07		(Se at No-44)
13	14061/2020	11.02.2020	COPET-42/2003	B K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-07		(Se at No-44)
14	14062/2020	11.02.2020	WP (C) - 3916/2020	M/S.ASHOK KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-07		(Se at No-44)
15	14063/2020	11.02.2020	WP (C) - 3918/2020	M/S. ASHOK KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-07		(Se at No-44)
16	14064/2020	11.02.2020	WP (C) - 3921/2020	M/S.ASHOK KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-07		(Se at No-44)
17	14065/2020	11.02.2020	WP (C) - 4256/2020	P. K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-07		(Se at No-44)
18	14066/2020	11.02.2020	WP (C) - 4392/2020	A. K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-07		(Se at No-44)
19	14067/2020	11.02.2020	WP (C) - 4198/2020	DURGA MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-02-07		(Se at No-44)
20	14068/2020	11.02.2020	WP (C) - 4395/2020	A. K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-07		(Se at No-44)
21	14069/2020	11.02.2020	WP (C) - 4196/2020	DURGA MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-02-07		(Se at No-44)
22	14070/	11.02.2020	WP (C) -	DURGA	C.O.	COURT	Order Dtd.		(Se

	2020	020	4195/2 020	MISHRA		NO. 19	2020-02-07			at No- 44)
23	14071/ 2020	11.02.2 020	WP (C) - 4398/2 020	M/S.ASHOK KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 44)
24	14072/ 2020	11.02.2 020	WP (C) - 4228/2 003	B. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-07			(Se at No- 44)
25	14073/ 2020	11.02.2 020	WP (C) - 4228/2 003	M. R. MALLA	C.O.	COURT NO. 22	Order Dtd. 2020-02-07			(Se at No- 44)
26	14074/ 2020	11.02.2 020	WP (C) - 4228/2 003	PITABAS NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-02-07			(Se at No- 44)
27	14075/ 2020	11.02.2 020	WP (C) - 3422/2 020	P. K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 44)
28	14076/ 2020	11.02.2 020	WP (C) - 4194/2 020	DURGA MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 44)
29	14077/ 2020	11.02.2 020	WP (C) - 3420/2 020	P. K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 44)
30	14078/ 2020	11.02.2 020	TRPCRL - 61/201 8	P. K. MOHANTY	GENE RAL		Order Dtd. 2019-12-19			(Se at No- 44)
31	14079/ 2020	11.02.2 020	WP (C) - 4192/2 020	DURGA MISHRA	C.O.		Order Dtd. 2020-02-07			(Se at No- 44)
32	14080/ 2020	11.02.2 020	OJC- 14942/ 1999	P. K. MOHANTY	GENE RAL		Order Dtd. 2009-04-15		WRIT BRANC H-7	(Se at No- 44)
33	14081/ 2020	11.02.2 020	WP (C) - 3418/2 020	P. K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 44)
34	14082/ 2020	11.02.2 020	WP (C) - 4190/2 020	DURGA MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 44)

35	14083/2020	11.02.2020	WP (C) - 3416/2020	P. K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No-44)
36	14084/2020	11.02.2020	WP (C) - 4187/2020	DURGA MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No-44)
37	14085/2020	11.02.2020	WP (C) - 3417/2020	P. K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No-44)
38	14086/2020	11.02.2020	WP (C) - 2653/2020	M/S.K.C.MA JHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-44)
39	14087/2020	11.02.2020	WP (C) - 3003/2020	M/S.K.C.MA JHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-44)
40	14088/2020	11.02.2020	WP (C) - 4244/2020	S. RANJIT ADV.	GENERAL		Order Dtd. 2020-02-05 Petition, Annexure,			(Se at No-44)
41	14089/2020	11.02.2020	WP (C) - 4216/2020	DURGA MISHRA	C.O.		Order Dtd. 2020-02-07			(Se at No-44)
42	14090/2020	11.02.2020	WP (C) - 4217/2020	DURGA MISHRA	C.O.		Order Dtd. 2020-02-07			(Se at No-44)
43	14091/2020	11.02.2020	WP (C) - 11723/2017	P. K. JENA	GENERAL		Entire Order		WRIT BRANCH-10	(Se at No-54)
44	14092/2020	11.02.2020	WP (C) - 4218/2020	DURGA MISHRA	C.O.		Order Dtd. 2020-02-07			(Se at No-54)
45	14093/2020	11.02.2020	WP (C) - 4207/2020	DURGA MISHRA	C.O.		Order Dtd. 2020-02-07			(Se at No-54)
46	14094/2020	11.02.2020	WP (C) - 2826/2010	D. K. JENA	GENERAL		Order Dtd. 2011-09-28		WRIT BRANCH-3	(Se at No-13)
47	14095/2020	11.02.2020	WP (C) - 4205/2020	DURGA MISHRA	C.O.		Order Dtd. 2020-02-07			(Se at No-44)

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48	14096/ 2020	11.02.2 020	WP (C) - 14574/ 2016	D. K. JENA	GENE RAL		Order Dtd. 2020-02-04			(Se at No- 13)
49	14097/ 2020	11.02.2 020	WP (C) - 4203/2 020	DURGA MISHRA	C.O.		Order Dtd. 2020-02-07			(Se at No- 13)
50	14098/ 2020	11.02.2 020	WP (C) - 4162/2 020	P. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 13)
51	14099/ 2020	11.02.2 020	WP (C) - 3908/2 020	ASHOK KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 13)
52	14100/ 2020	11.02.2 020	BLAPL- 9246/2 019	R. C. ROUT	C.O.	COURT NO. 23	Order Dtd. 2020-02-07			(Se at No- 13)
53	14101/ 2020	11.02.2 020	WP (C) - 4203/2 020	DURGA MISHRA	C.O.	COURT NO. 23	Order Dtd. 2020-02-07			(Se at No- 13)
54	14102/ 2020	11.02.2 020	WP (C) - 4201/2 020	DURGA MISHRA	C.O.	COURT NO. 23	Order Dtd. 2020-02-07			(Se at No- 13)
55	14103/ 2020	11.02.2 020	WP (C) - 23255/ 2019	P. K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-07			(Se at No- 13)
56	14104/ 2020	11.02.2 020	WP (C) - 4104/2 020	P. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 13)
57	14105/ 2020	11.02.2 020	WP (C) - 4108/2 020	H. K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 13)
58	14106/ 2020	11.02.2 020	WP (C) - 4199/2 020	DURGA MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 13)
59	14107/ 2020	11.02.2 020	CMP- 136/20 20	P. K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020-02-07			(Se at No- 13)
60	14108/ 2020	11.02.2 020	WP (C) - 4183/2	DURGA MISHRA	C.O.	COURT NO. 8	Order Dtd. 2020-02-07			(Se at

			020							No-13)
61	14109/2020	11.02.2020	WP (C) - 4109/2020	H. K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No-13)
62	14110/2020	11.02.2020	WP (C) - 4185/2020	DURGA MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No-13)
63	14111/2020	11.02.2020	WP (C) - 4110/2020	H. K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No-13)
64	14112/2020	11.02.2020	WP (C) - 4111/2020	H. K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No-13)
65	14113/2020	11.02.2020	CRLMC-1972/2019	B K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-02-07		CRMIN AL MISC-2	(Se at No-16)
66	14114/2020	11.02.2020	CRLMC-1972/2019	S S PATNAIK	C.O.	COURT NO. 1	Order Dtd. 2020-02-07		CRMIN AL MISC-2	(Se at No-16)
67	14115/2020	11.02.2020	WP (C) - 4112/2020	H. K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No-16)
68	14116/2020	11.02.2020	WP (C) - 2649/2020	K.C.MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-16)
69	14117/2020	11.02.2020	WP (C) - 2652/2020	M/S.K.C.MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-16)
70	14118/2020	11.02.2020	WP (C) - 20405/2019	TOFAN PRADHAN	GENERAL		Order Dtd. 2019-11-01			(Se at No-16)
71	14119/2020	11.02.2020	CRLMC-1972/2019	NARENDRA KU NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-27		CRMIN AL MISC-2	(Se at No-16)
72	14120/2020	11.02.2020	WP (C) - 2650/2020	M/S.K.C.MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-16)
73	14121/	11.02.2	WP (C) -	K.C. MAJHI	C.O.	COURT	Order Dtd.			(Se

	2020	020	2682/2 020			NO. 19	2020-02-06			at No- 16)
74	14122/ 2020	11.02.2 020	WP(C)- 3414/2 020	JYOTISH R. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 16)
75	14123/ 2020	11.02.2 020	CRLMC- 1972/2 019	S S PATNAIK	C.O.	COURT NO. 1	Order Dtd. 2020-02-07		CRMIN AL MISC- 2	(Se at No- 16)
76	14124/ 2020	11.02.2 020	WP(C)- 3414/2 020	P. K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 16)
77	14125/ 2020	11.02.2 020	WP(C)- 4332/2 020	JYOTISH R. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 16)
78	14126/ 2020	11.02.2 020	WP(C)- 4332/2 020	P. K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 16)
79	14127/ 2020	11.02.2 020	WP(C)- 4132/2 020	P. K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 16)
80	14128/ 2020	11.02.2 020	WP(C)- 4130/2 020	P. K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 16)
81	14129/ 2020	11.02.2 020	WP(C)- 4128/2 020	P. K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 16)
82	14130/ 2020	11.02.2 020	CRLMC- 56/202 0	LOKANATH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-10			(Se at No- 16)
83	14131/ 2020	11.02.2 020	WP(C)- 4126/2 020	P. K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 16)
84	14132/ 2020	11.02.2 020	CRLMC- 216/20 20	BINDU SAGAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2020-02-10			(Se at No- 16)
85	14133/ 2020	11.02.2 020	WP(C)- 2683/2 020	K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No- 16)

86	14134/2020	11.02.2020	WP (C) - 2684/2020	K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-16)
87	14135/2020	11.02.2020	WP (C) - 2685/2020	K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-16)
88	14136/2020	11.02.2020	WP (C) - 4139/2014	N. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-02-06			(Se at No-16)
89	14137/2020	11.02.2020	CRLMC-848/2019	D. NAYAK	GENERAL		Order Dtd. 2020-02-06		CRIMINAL MISC-1	(Se at No-2)
90	14138/2020	11.02.2020	CRLMC-190/2020	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-02-10			(Se at No-2)
91	14139/2020	11.02.2020	CRLMC-223/2020	JANMEJAY PARIDA	C.O.	COURT NO. 1	Order Dtd. 2020-02-10			(Se at No-2)
92	14140/2020	11.02.2020	CRLMC-284/2020	R N DASH	C.O.	COURT NO. 1	Order Dtd. 2020-02-10			(Se at No-2)
93	14141/2020	11.02.2020	CRLMC-314/2020	A KALASH	C.O.	COURT NO. 1	Order Dtd. 2020-02-10			(Se at No-2)
94	14142/2020	11.02.2020	TRPCRL - 3/2016	ASHUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07		CRIMINAL MISC-1	(Se at No-2)
95	14143/2020	11.02.2020	ABLAPL - 670/2020	S K SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-02-05			(Se at No-2)
96	14144/2020	11.02.2020	CRLMC-164/2020	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-02-03			(Se at No-2)
97	14145/2020	11.02.2020	ABLAPL - 1081/2020	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-2)
98	14146/2020	11.02.2020	ABLAPL - 1086/2	R C MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-2)



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99	14147/ 2020	11.02.2 020	CMP- 37/202 0	G K SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020-02-06			(Se at No- 2)
10 0	14148/ 2020	11.02.2 020	ABLAPL - 1078/2 020	A K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No- 2)
10 1	14149/ 2020	11.02.2 020	CMP- 174/20 16	B MOHAPATRA	C.O.	COURT NO. 24	Order Dtd. 2020-02-04			(Se at No- 2)
10 2	14150/ 2020	11.02.2 020	CMP- 174/20 16	TRILOCHAN BAG	C.O.	COURT NO. 24	Order Dtd. 2020-02-04			(Se at No- 2)
10 3	14151/ 2020	11.02.2 020	BLAPL- 8332/2 016	A BEHERA	C.O.	COURT NO. 10	Order Dtd. 2020-02-10		CRMIN AL MISC- 2	(Se at No- 13)
10 4	14152/ 2020	11.02.2 020	BLAPL- 134/20 17	A BEHERA	C.O.	COURT NO. 10	Order Dtd. 2020-02-10		CRIMI NAL MISC- 3	(Se at No- 3)
10 5	14153/ 2020	11.02.2 020	WP(C)- 19827/ 2017	G. C. BARIK	GENE RAL		Order Dtd. 2020-01- 06Petition,A nnexure,			(Se at No- 3)
10 6	14154/ 2020	11.02.2 020	BLAPL- 2911/2 017	A BEHERA	C.O.	COURT NO. 10	Order Dtd. 2020-02-10		CRIMI NAL MISC- 1	(Se at No- 2)
10 7	14155/ 2020	11.02.2 020	CMP- 1453/2 019	M M PANDA	C.O.	COURT NO. 24	Order Dtd. 2020-02-07			(Se at No- 2)
10 8	14156/ 2020	11.02.2 020	CMP- 119/20 20	J P KAR	C.O.	COURT NO. 24	Order Dtd. 2020-02-07			(Se at No- 2)
10 9	14157/ 2020	11.02.2 020	CRLA- 717/20 16	K K JENA	C.O.	COURT NO. 22	Order Dtd. 2020-02-10		CRIMI NAL APPEA L	(Se at No- 4)
11 0	14158/ 2020	11.02.2 020	BLAPL- 615/20 20	SAMIR BARIK	C.O.	COURT NO. 8	Order Dtd. 2020-02-07			(Se at No- 4)
11 1	14159/ 2020	11.02.2 020	SA- 296/19	B N SARANGI	C.O.	COURT NO.	Order Dtd. 2020-02-06			(Se at

			94			17				No-4)
11 2	14160/ 2020	11.02.2 020	BLAPL- 616/20 20	B. DAS	C.O.	COURT NO. 8				(Se at No- 4)
11 3	14161/ 2020	11.02.2 020	WP (C) - 3320/2 020	K P JENA	C.O.	COURT NO. 24	Order Dtd. 2020-02-10		WRIT BRANC H-4	(Se at No- 17)
11 4	14162/ 2020	11.02.2 020	ABLAPL - 1268/2 020	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2020-02-07			(Se at No- 17)
11 5	14163/ 2020	11.02.2 020	WP (C) - 4748/2 020	R K BARIK	C.O.	COURT NO. 24	Order Dtd. 2020-02-10		WRIT BRANC H-4	(Se at No- 46)
11 6	14164/ 2020	11.02.2 020	ABLAPL - 1249/2 020	R. K. MALLICK	C.O.	COURT NO. 8	Order Dtd. 2020-02-07			(Se at No- 46)
11 7	14165/ 2020	11.02.2 020	ABLAPL - 1251/2 020	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2020-02-07			(Se at No- 46)
11 8	14166/ 2020	11.02.2 020	WP (C) - 16581/ 2019	R K DEHURI	C.O.	COURT NO. 1	Order Dtd. 2020-02-10			(Se at No- 46)
11 9	14167/ 2020	11.02.2 020	ABLAPL - 1255/2 020	SOMANATH BARDHAN	C.O.	COURT NO. 8	Order Dtd. 2020-02-14			(Se at No- 46)
12 0	14168/ 2020	11.02.2 020	WP (C) - 4257/2 020	P K SWAIN	C.O.	COURT NO. 24	Order Dtd. 2020-02-07			(Se at No- 46)
12 1	14169/ 2020	11.02.2 020	ABLAPL - 1262/2 020	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 8	Order Dtd. 2020-02-07			(Se at No- 46)
12 2	14170/ 2020	11.02.2 020	WP (C) - 4337/2 020	U P BAG	C.O.	COURT NO. 7	Order Dtd. 2020-02-06			(Se at No- 46)
12 3	14171/ 2020	11.02.2 020	WP (C) - 190/20 20	B. C. PANDA	C.O.	COURT NO. 24	Order Dtd. 2020-02-05			(Se at No- 46)
12	14172/ 2020	11.02.2	WP (C) -	R K BARIK	C.O.	COURT	Order Dtd.		WRIT	(Se

4	2020	020	4750/2 020			NO. 24	2020-02-10		BRANC H-4	at No- 46)
12 5	14173/ 2020	11.02.2 020	WP(C)- 190/20 20	S. K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020-02-05			(Se at No- 46)
12 6	14174/ 2020	11.02.2 020	RSA- 143/20 19	M. R. BARIK	C.O.	COURT NO. 24	Order Dtd. 2020-02-06			(Se at No- 46)
12 7	14175/ 2020	11.02.2 020	WP(C)- 26799/ 2017	B.K. PATI	C.O.	COURT NO. 17	Order Dtd. 2020-02-10			(Se at No- 46)
12 8	14176/ 2020	11.02.2 020	WP(C)- 3948/2 020	JYOTI RANJAN SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020-02-07			(Se at No- 46)
12 9	14177/ 2020	11.02.2 020	WP(C)- 4316/2 020	M/S.ASHOK KUMAR SARANGI	C.O.	COURT NO. 24	Order Dtd. 2020-02-07			(Se at No- 46)
13 0	14178/ 2020	11.02.2 020	WP(C)- 1576/2 020	P. K. BEHERA	C.O.	COURT NO. 24	Order Dtd. 2020-02-06			(Se at No- 46)
13 1	14179/ 2020	11.02.2 020	WP(C)- 1536/2 004	P. R. SWAIN	C.O.	COURT NO. 24	Order Dtd. 2020-02-06			(Se at No- 46)
13 2	14180/ 2020	11.02.2 020	CMP- 175/20 16	B MOHAPATRA	C.O.	COURT NO. 24	Order Dtd. 2020-02-04			(Se at No- 46)
13 3	14181/ 2020	11.02.2 020	ARBA- 37/201 9	M. M. SATAPATHY	C.O.	COURT NO. 24	Order Dtd. 2020-02-07			(Se at No- 46)
13 4	14182/ 2020	11.02.2 020	CMP- 175/20 16	T BAG	C.O.	COURT NO. 24	Order Dtd. 2020-02-04			(Se at No- 46)
13 5	14183/ 2020	11.02.2 020	WP(C)- 1224/2 018	M. JATI	GENE RAL		Order Dtd. 2020-02-05			(Se at No- 46)
13 6	14184/ 2020	11.02.2 020	WP(C)- 4049/2 020	P. R. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-02-07			(Se at No- 46)

137	14185/2020	11.02.2020	WP (C) - 4231/2020	BRUNDABAN NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-02-07			(Se at No-46)
138	14186/2020	11.02.2020	WP (C) - 4231/2020	BRUNDABAN NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-02-07			(Se at No-46)
139	14187/2020	11.02.2020	WP (C) - 524/2012	J. SAHOO	GENERAL		Order Dtd. 2012-10-04		WRIT BRANCH-3	(Se at No-13)
140	14188/2020	11.02.2020	WP (C) - 3661/2020	B. C. PANDA	C.O.		Order Dtd. 2020-02-05			(Se at No-13)
141	14189/2020	11.02.2020	WP (C) - 3661/2020	S. K. MOHANTY	C.O.		Order Dtd. 2020-02-05			(Se at No-13)
142	14190/2020	11.02.2020	ABLAPL - 19512/2019	B. NAYAK	GENERAL		Order Dtd. 2020-01-21			(Se at No-13)
143	14191/2020	11.02.2020	WP (C) - 17781/2018	J. M. ROUT	C.O.	COURT NO. 9	Order Dtd. 2020-02-07			(Se at No-13)
144	14192/2020	11.02.2020	CMP-130/2016	P K ROUT	C.O.	COURT NO. 24	Order Dtd. 2020-02-04			(Se at No-13)
145	14193/2020	11.02.2020	WP (C) - 8580/2011	J. SAHOO	GENERAL		Order Dtd. 2013-07-02		WRIT BRANCH-1	(Se at No-2)
146	14194/2020	11.02.2020	CMP-130/2016	B MOHAPATRA	C.O.	COURT NO. 24	Order Dtd. 2020-02-04			(Se at No-2)
147	14195/2020	11.02.2020	CMP-130/2016	T BAG	C.O.	COURT NO. 24	Order Dtd. 2020-02-04			(Se at No-2)
148	14196/2020	11.02.2020	CRLMC-433/2019	B. SINGH	GENERAL		Order Dtd. 2020-01-06			(Se at No-2)
149	14197/2020	11.02.2020	WP (C) - 18848/2016	R. C. MALLICK	GENERAL		Order Dtd. 2019-12-19		WRIT BRANCH-2	(Se at No-2)

										45)
150	14198/2020	11.02.2020	CMP-69/2020	B DAS	C.O.	COURT NO. 24	Order Dtd. 2020-02-07			(Se at No-45)
151	14199/2020	11.02.2020	CRLREV-848/2019	PRAMOD KUMAR JENA	GENE RAL		Order Dtd. 2020-02-03			(Se at No-45)
152	14200/2020	11.02.2020	ABLAPL-1089/2020	B K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-45)
153	14201/2020	11.02.2020	WA-640/2019	JYOTI RANJAN SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No-45)
154	14202/2020	11.02.2020	ABLAPL-1090/2020	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-45)
155	14203/2020	11.02.2020	ABLAPL-1074/2020	A K BUDHIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-45)
156	14204/2020	11.02.2020	ABLAPL-1077/2020	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-45)
157	14205/2020	11.02.2020	ABLAPL-1092/2020	B DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-45)
158	14206/2020	11.02.2020	ABLAPL-1093/2020	S K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-45)
159	14207/2020	11.02.2020	ABLAPL-1094/2020	S PATTANAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-45)
160	14208/2020	11.02.2020	ABLAPL-1095/2020	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-45)
161	14209/2020	11.02.2020	ABLAPL-1096/2020	P K DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-45)
162	14210/2020	11.02.2020	ABLAPL-	S K BISWAL	C.O.	COURT NO. 2	Order Dtd. 2020-02-07			(Se at

			1101/2 020			OLD				No- 45)
16 3	14211/ 2020	11.02.2 020	ABLAPL - 1102/2 020	S K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No- 45)
16 4	14212/ 2020	11.02.2 020	ABLAPL - 1103/2 020	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No- 45)
16 5	14213/ 2020	11.02.2 020	ABLAPL - 1104/2 020	P C MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No- 45)
16 6	14214/ 2020	11.02.2 020	ABLAPL - 1105/2 020	P C MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No- 45)
16 7	14215/ 2020	11.02.2 020	ABLAPL - 1106/2 020	M K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No- 45)
16 8	14216/ 2020	11.02.2 020	ABLAPL - 1107/2 020	P K SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No- 45)
16 9	14217/ 2020	11.02.2 020	CRLMC- 1244/2 018	PITABAS NAYAK	GENE RAL		Order Dtd. 2019-03-18		CRIMI NAL MISC- 3	(Se at No- 9)
17 0	14218/ 2020	11.02.2 020	ABLAPL - 1108/2 020	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No- 9)
17 1	14219/ 2020	11.02.2 020	ABLAPL - 1109/2 020	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No- 9)
17 2	14220/ 2020	11.02.2 020	ABLAPL - 1111/2 020	B K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No- 9)
17 3	14221/ 2020	11.02.2 020	ABLAPL - 1112/2 020	S K PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No- 9)
17 4	14222/ 2020	11.02.2 020	TRPCRL - 90/201 9	KIRTAN BADHEI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No- 9)
17	14223/	11.02.2	WP (C) -	ARUN KUMAR	C.O.	COURT	Order Dtd.		WRIT	(Se

5	2020	020	4148/2 020	JATI		NO. 2 OLD	2020-02-07		BRANC H (DIVI SION BENCH )	at No- 103 )
17 6	14224/ 2020	11.02.2 020	WP (C) - 4555/2 020	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No- 103 )
17 7	14225/ 2020	11.02.2 020	WP (C) - 4217/2 016	G.BARIK	GENE RAL		Order Dtd. 2020-02-04			(Se at No- 103 )
17 8	14226/ 2020	11.02.2 020	WP (C) - 3239/2 020	S K SUNDARA	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 103 )
17 9	14227/ 2020	11.02.2 020	WP (C) - 3235/2 020	P K NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 103 )
18 0	14228/ 2020	11.02.2 020	WP (C) - 19104/ 2019	U. P. BAG	GENE RAL		Order Dtd. 2019-12-17			(Se at No- 103 )
18 1	14229/ 2020	11.02.2 020	WP (C) - 3330/2 020	TAPAN SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 103 )
18 2	14230/ 2020	11.02.2 020	WP (C) - 17100/ 2014	G SUNDARA	C.O.	COURT NO. 8	Order Dtd. 2020-01-14			(Se at No- 103 )
18 3	14231/ 2020	11.02.2 020	WP (C) - 3731/2 020	P K MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 103 )
18 4	14232/ 2020	11.02.2 020	WP (C) - 866/20 20	J R BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-02-10			(Se at No- 103 )
18	14233/ 2020	11.02.2	WP (C) -	J R BEHERA	C.O.	COURT	Order Dtd.			(Se

5	2020	020	546/2020			NO. 9	2020-02-10			at No-103)
186	14234/2020	11.02.2020	OTAPL-12/2018	J R BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-10			(Se at No-103)
187	14235/2020	11.02.2020	WP (C) - 3755/2020	SUMANTA DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-103)
188	14236/2020	11.02.2020	WP (C) - 3894/2020	U CHHOTRAY	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-103)
189	14237/2020	11.02.2020	WP (C) - 3892/2020	UMAKANTA CHHOTRAY	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-103)
190	14238/2020	11.02.2020	WP (C) - 3890/2020	U CHHOTRAY	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-103)
191	14239/2020	11.02.2020	WP (C) - 3887/2020	UMAKANTA CHHOTRAY	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-103)
192	14240/2020	11.02.2020	WP (C) - 4705/2020	B N SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-02-10		WRIT BRANCH-4	(Se at No-46)
193	14241/2020	11.02.2020	WP (C) - 3886/2020	TAPAN KU BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No-46)
194	14242/2020	11.02.2020	WP (C) - 3884/2020	LALATENDU SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-46)
195	14243/2020	11.02.2020	WP (C) - 3885/2020	LALATENDU SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-46)
196	14244/2020	11.02.2020	WP (C) - 4275/2020	UMAKANTA CHHOTRAY	C.O.	COURT NO.	Order Dtd. 2020-02-10			(Se at



			020			19				No-46)
19	14245/2020	11.02.2020	WP (C) - 4655/2020	S. C. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-10		WRIT BRANCH-3	(Se at No-13)
19	14246/2020	11.02.2020	WP (C) - 3805/2020	M/S. BIDHUBHUSAN NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-13)
19	14247/2020	11.02.2020	WP (C) - 3880/2020	S C DASH	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-13)
20	14248/2020	11.02.2020	WP (C) - 3991/2020	K C PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-13)
20	14249/2020	11.02.2020	WP (C) - 3999/2020	B C PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-13)
20	14250/2020	11.02.2020	WP (C) - 3903/2020	C R NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-13)
20	14251/2020	11.02.2020	WP (C) - 3933/2020	S S SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-13)
20	14252/2020	11.02.2020	WP (C) - 28577/2013	B. M. PRIYADRASHANI	GENERAL		Order Dtd. 2018-11-28		WRIT BRANCH-3	(Se at No-11)
20	14253/2020	11.02.2020	WP (C) - 4000/2020	K C PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-11)
20	14254/2020	11.02.2020	WP (C) - 4002/2020	K C PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-11)
20	14255/2020	11.02.2020	WP (C) - 4024/2020	H K TRIPATHY	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-11)
20	14256/2020	11.02.2020	WP (C) - 4007/2020	P N BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-11)
20	14257/	11.02.2020	WP (C) -	K MOHANTY	C.O.	COURT	Order Dtd.			(Se

9	2020	020	4058/2 020			NO. 19	2020-02-10			at No- 11)
21 0	14258/ 2020	11.02.2 020	WP (C) - 4115/2 020	TAPAN SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 11)
21 1	14259/ 2020	11.02.2 020	WP (C) - 3882/2 020	S C DASH	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 11)
21 2	14260/ 2020	11.02.2 020	WP (C) - 3815/2 020	P K MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 11)
21 3	14261/ 2020	11.02.2 020	WP (C) - 3818/2 020	P K MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 11)
21 4	14262/ 2020	11.02.2 020	WP (C) - 3868/2 020	D K PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 11)
21 5	14263/ 2020	11.02.2 020	WP (C) - 23446/ 2019	NANDA KISHORE ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 11)
21 6	14264/ 2020	11.02.2 020	WP (C) - 3897/2 020	D K PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 11)
21 7	14265/ 2020	11.02.2 020	WP (C) - 1319/2 020	SACHINDRA KANHAR	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 11)
21 8	14266/ 2020	11.02.2 020	WP (C) - 3899/2 020	D K PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 11)
21 9	14267/ 2020	11.02.2 020	WP (C) - 4519/2 020	NANDA KISHORE ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-02-10		WRIT BRANC H-2	(Se at No- 45)
22 0	14268/ 2020	11.02.2 020	WP (C) - 3993/2 020	K C PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 45)
22 1	14269/ 2020	11.02.2 020	WP (C) - 3994/2 020	K C PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 45)

22	14270/2020	11.02.2020	WP (C) - 1444/2020	JANMEJAY PARIDA	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-45)
22	14271/2020	11.02.2020	WP (C) - 3995/2020	K C PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-45)
22	14272/2020	11.02.2020	WP (C) - 2979/2020	SHISHIR KUMAR SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-45)
22	14273/2020	11.02.2020	WP (C) - 3266/2020	S C DASH	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-45)
22	14274/2020	11.02.2020	CRLA-494/2017	M/S.GEETAN JALI MAJHI	C.O.	COURT NO. 22	Order Dtd. 2020-02-10		CRIMINAL APPEAL	(Se at No-2)
22	14275/2020	11.02.2020	WP (C) - 3208/2020	S C DASH	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-2)
22	14276/2020	11.02.2020	WP (C) - 4253/2020	R K BISOI	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-2)
22	14277/2020	11.02.2020	ABLAPL - 1217/2020	N MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-07			(Se at No-2)
23	14278/2020	11.02.2020	CRLMC-3390/2018	B BEHERA	C.O.	COURT NO. 10	Order Dtd. 2020-02-10		CRIMINAL MISC-3	(Se at No-12)
23	14279/2020	11.02.2020	WP (C) - 4252/2020	R K BISOI	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-12)
23	14280/2020	11.02.2020	JCRLA-93/2017	R. K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-10		CRIMINAL APPEAL	(Se at No-5)
23	14281/2020	11.02.2020	WP (C) - 4449/2020	A K MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-5)
23	14282/2020	11.02.2020	WP (C) - 4254/2020	R K BISOI	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-4)

										5)
23 5	14283/ 2020	11.02.2 020	WP (C) - 4485/2 020	JYOTIRANJA N SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 5)
23 6	14284/ 2020	11.02.2 020	CRLA- 237/20 18	JYOTI PRAKASH KAR	C.O.	COURT NO. 5	Order Dtd. 2020-02-10		CRIMI NAL APPEA L	(Se at No- 5)
23 7	14285/ 2020	11.02.2 020	WP (C) - 4482/2 020	JYOTIRANJA N SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 5)
23 8	14286/ 2020	11.02.2 020	WP (C) - 4483/2 020	JYOTIRANJA N SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 5)
23 9	14287/ 2020	11.02.2 020	WP (C) - 4484/2 020	JYOTIRANJA N SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 5)
24 0	14288/ 2020	11.02.2 020	WP (C) - 4041/2 020	KABITA PATRA	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 5)
24 1	14289/ 2020	11.02.2 020	WP (C) - 4273/2 020	R K PATNAIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 5)
24 2	14290/ 2020	11.02.2 020	WP (C) - 3998/2 020	K C PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 5)
24 3	14291/ 2020	11.02.2 020	WP (C) - 1406/2 003	K K MOHAPATRA	GENE RAL		Order Dtd. 2010-03-10		WRIT BRANC H-1	(Se at No- 31)
24 4	14292/ 2020	11.02.2 020	WP (C) - 19584/ 2019	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-27			(Se at No- 31)
24 5	14293/ 2020	11.02.2 020	WP (C) - 7009/2 003	K K MOHANTY	GENE RAL		Order Dtd. 2010-03-10		WRIT BRANC H-1	(Se at No- 1)
24 6	14294/ 2020	11.02.2 020	TRPCRL - 91/201 5	P. JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-07			(Se at No- 1)
24 7	14295/ 2020	11.02.2 020	CRLMC- 115/20	SB UDGATA	C.O.	COURT NO. 2	Order Dtd. 2020-02-07			(Se at

			03							No-1)
24	14296/2020	11.02.2020	WP (C) - 4214/2020	DURGA MISHRA	C.O.	COURT NO. 2	Order Dtd. 2020-02-07			(Se at No-1)
24	14297/2020	11.02.2020	WP (C) - 4212/2020	DURGA MISHRA	C.O.	COURT NO. 2	Order Dtd. 2020-02-07			(Se at No-1)
25	14298/2020	11.02.2020	WP (C) - 4210/2020	DURGA MISHRA	C.O.	COURT NO. 2	Order Dtd. 2020-02-07			(Se at No-1)
25	14299/2020	11.02.2020	WP (C) - 4209/2020	DURGA MISHRA	C.O.	COURT NO. 2	Order Dtd. 2020-02-07			(Se at No-1)
25	14300/2020	11.02.2020	WP (C) - 4222/2020	DURGA MISHRA	C.O.	COURT NO. 2	Order Dtd. 2020-02-07			(Se at No-1)
25	14301/2020	11.02.2020	CRLMC-2892/2019	TOPHAN PRADHAN	C.O.	DR (J)	Order Dtd. 2020-02-10			(Se at No-1)
25	14302/2020	11.02.2020	CRLMC-1702/2019	ASHUTOSH MOHANTY	C.O.	DR (J)	Order Dtd. 2020-01-24			(Se at No-1)
25	14303/2020	11.02.2020	ABLAPL - 11646/2019	K P MUDULI	C.O.	COURT NO. 1	Order Dtd. 2020-02-04			(Se at No-1)
25	14304/2020	11.02.2020	WP (C) - 3056/2015	P.R.MISHRA	GENE RAL		Order Dtd. 2019-12-19			(Se at No-1)
25	14305/2020	11.02.2020	WP (C) - 8251/2019	H.JENA	GENE RAL		Order Dtd. 2020-01-17			(Se at No-1)
25	14306/2020	11.02.2020	WP (C) - 2795/2020	B.M.PRIYAD ARSHINI	GENE RAL		Order Dtd. 2020-02-06			(Se at No-1)
25	14307/2020	11.02.2020	WP (C) - 6149/2019	GANESH SAHOO	GENE RAL		Order Dtd. 2019-07-02			(Se at No-1)
26	14308/	11.02.2	WP (C) -	M.K.PANDA	GENE		Order Dtd.		WRIT	(Se

0	2020	020	18331/ 2008		RAL		2011-05-13		BRANC H-7	at No- 48)
26 1	14309/ 2020	11.02.2 020	WP (C) - 18124/ 2019	S.K.SAHOO	GENE RAL		Order Dtd. 2019-12-13			(Se at No- 48)
26 2	14310/ 2020	11.02.2 020	WP (C) - 3258/2 020	R C BHOI	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 48)
26 3	14311/ 2020	11.02.2 020	WP (C) - 17100/ 2014	G.SUNDARA	GENE RAL		Order Dtd. 2020-01-14			(Se at No- 48)
26 4	14312/ 2020	11.02.2 020	WP (C) - 4380/2 020	R K MOHABHOI	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 48)
26 5	14313/ 2020	11.02.2 020	WP (C) - 4278/2 020	G C JENA	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 48)
26 6	14314/ 2020	11.02.2 020	ITA- 29/201 8	TAPAN KU. NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-02-10			(Se at No- 48)
26 7	14315/ 2020	11.02.2 020	WP (C) - 3849/2 020	A K MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-05		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 116 )
26 8	14316/ 2020	11.02.2 020	WP (C) - 1893/2 020	BALARAM SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 116 )
26 9	14317/ 2020	11.02.2 020	WP (C) - 4051/2 020	B.K. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-10		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 102 )
27 0	14318/ 2020	11.02.2 020	WP (C) - 3563/2 015	P. K. MOHANTY	GENE RAL		Order Dtd. 2016-11-22		WRIT BRANC H-9	(Se at No- 53)
27 1	14319/ 2020	11.02.2 020	WP (C) - 19800/ NA	B.K.MOHARA NA	GENE RAL		Order Dtd. 2016-11-29		WRIT BRANC	(Se at

			2016						H-2	No-9)
27	14320/2020	11.02.2020	WP (C) - 521/2020	K. CHOUDHURY	C.O.	COURT NO. 9	Order Dtd. 2020-02-10			(Se at No-9)
27	14321/2020	11.02.2020	OJC- 5376/1998	GANESH SAHOO	GENERAL		Order Dtd. 2012-03-12		WRIT BRANCH-6	(Se at No-16)
27	14322/2020	11.02.2020	WP (C) - 3930/2020	SK. SAMIM	C.O.	COURT NO. 24	Order Dtd. 2020-02-06		WRIT BRANCH-4	(Se at No-37)
27	14323/2020	11.02.2020	WP (C) - 527/2020	K. CHOUDHURY	C.O.	COURT NO. 9	Order Dtd. 2020-02-10			(Se at No-37)
27	14324/2020	11.02.2020	WP (C) - 3672/2020	K. CHOUDHURY	C.O.	COURT NO. 9	Order Dtd. 2020-02-10			(Se at No-37)
27	14325/2020	11.02.2020	CRLA- 14/2020	N N MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2020-02-10			(Se at No-37)
27	14326/2020	11.02.2020	WP (C) - 4848/2020	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-11		WRIT BRANCH (DIVISION BENCH)	(Se at No-112)
27	14327/2020	11.02.2020	CRLMP- 1590/2019	P. C. DAS	C.O.	COURT NO. 17	Order Dtd. 2020-02-03			(Se at No-112)
28	14328/2020	11.02.2020	WP (C) - 4849/2020	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-11		WRIT BRANCH (DIVISION BENCH)	(Se at No-112)
28	14329/2020	11.02.2020	OJC- 5383/1998	GANESH SAHOO	GENERAL		Order Dtd. 2012-03-12		WRIT BRANCH-6	(Se at No-16)
28	14330/2020	11.02.2020	WP (C) - 3923/2020	A K ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No-

										16)
28 3	14331/ 2020	11.02.2 020	WP (C) - 5084/2 020	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-11		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 114 )
28 4	14332/ 2020	11.02.2 020	ABLAPL - 11792/ 2019	S. K. TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2020-02-07			(Se at No- 114 )
28 5	14333/ 2020	11.02.2 020	ABLAPL - 6430/2 019	M.K.SWAIN	GENE RAL		Order Dtd. 9999-12-31		CRIMI NAL MISC- 3	(Se at No- 4)
28 6	14334/ 2020	11.02.2 020	WP (C) - 4617/2 020	S C PANI	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 4)
28 7	14335/ 2020	11.02.2 020	ABLAPL - 13711/ 2019	A.K.SWAIN	GENE RAL		Order Dtd. 2019-12-11			(Se at No- 4)
28 8	14336/ 2020	11.02.2 020	WP (C) - 4564/2 020	P K MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 4)
28 9	14337/ 2020	11.02.2 020	BLAPL- 4711/2 019	JAYANTA KU.MAJHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-06			(Se at No- 4)
29 0	14338/ 2020	11.02.2 020	ABLAPL - 15489/ 2019	K.P.MUDULI	GENE RAL		Order Dtd. 9999-12-31			(Se at No- 4)
29 1	14339/ 2020	11.02.2 020	WP (C) - 4564/2 020	MOHAN BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 4)
29 2	14340/ 2020	11.02.2 020	WP (C) - 20964/ 2019	KIRTAN BADHEI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-02-10		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 110 )
29 3	14341/ 2020	11.02.2 020	RPFAM- 263/20 19	D.NAYAK	GENE RAL		Order Dtd. 2020-02-07			(Se at No- 110



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29 4	14342/ 2020	11.02.2 020	WP (C) - 3286/2 020	R R DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 110 )
29 5	14343/ 2020	11.02.2 020	SA- 252/19 89	M.R.BARIK	GENE RAL		Order Dtd. 2016-11-25		SECON D APPEA L	(Se at No- 3)
29 6	14344/ 2020	11.02.2 020	WP (C) - 25385/ 2019	TAPAN SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 3)
29 7	14345/ 2020	11.02.2 020	CMP- 1406/2 019	A.R.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-01-29			(Se at No- 3)
29 8	14346/ 2020	11.02.2 020	WP (C) - 2793/2 020	P K MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 3)
29 9	14347/ 2020	11.02.2 020	WP (C) - 8260/2 019	P. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2020-02-10		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 107 )
30 0	14348/ 2020	11.02.2 020	BLAPL- 2682/2 019	H.K.TRIPAT HY	GENE RAL		Order Dtd. 2020-02-06			(Se at No- 107 )
30 1	14349/ 2020	11.02.2 020	WP (C) - 4582/2 020	B.K. ROUT	C.O.	COURT NO. 9	Order Dtd. 2020-02-10		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 107 )
30 2	14350/ 2020	11.02.2 020	WPCRL- 14/202 0	A K NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-02-10		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 106 )
30 3	14351/ 2020	11.02.2 020	CRLA- 508/20 17	S. S. PATTNAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-02-10		CRIMI NAL APPEA L	(Se at No- 2)

304	14352/2020	11.02.2020	CRLREV - 73/2020	TOPHAN PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2020-02-10			(Se at No-2)
305	14353/2020	11.02.2020	WP (C) - 3265/2020	P K LENKA	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-2)
306	14354/2020	11.02.2020	CONTC-296/2020	MAHESWAR JATI	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No-2)
307	14355/2020	11.02.2020	WP (C) - 29080/2019	TAPAN SWAIN	C.O.	COURT NO. 8	Order Dtd. 2020-02-10			(Se at No-2)
308	14356/2020	11.02.2020	WP (C) - 3136/2020	S MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-2)
309	14357/2020	11.02.2020	WP (C) - 26694/2011	MADAN DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No-2)
310	14358/2020	11.02.2020	CONTC-307/2020	M.N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No-2)
311	14359/2020	11.02.2020	RPFAM-180/2017	SARADA NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-07			(Se at No-2)
312	14360/2020	11.02.2020	WP (C) - 4306/2020	SATYAJIT SAMAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-10			(Se at No-2)
313	14361/2020	11.02.2020	WP (C) - 22752/2019	R.K. SARANGI	C.O.	COURT NO. 22	Order Dtd. 2020-02-10		WRIT BRANC H-5	(Se at No-21)
314	14362/2020	11.02.2020	BLAPL-601/2020	AMLAN SHAKTI PAUL	C.O.	COURT NO. 8	Order Dtd. 2020-02-07			(Se at No-21)
315	14363/2020	11.02.2020	WP (C) - 4303/2020	SATYAJIT SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-02-10			(Se at No-21)
316	14364/2020	11.02.2020	WP (C) - 24599/2014	P.K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No-21)

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317	14365/2020	11.02.2020	WP (C) - 3133/2020	A NANDA	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-21)
318	14366/2020	11.02.2020	WP (C) - 5093/2020	K. P. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-07		WRIT BRANC H-7	(Se at No-44)
319	14367/2020	11.02.2020	WP (C) - 3860/2020	R K BISOI	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No-44)
320	14368/2020	11.02.2020	WP (C) - 4318/2020	SATYAJIT SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No-44)
321	14369/2020	11.02.2020	WP (C) - 3925/2020	N K ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No-44)
322	14370/2020	11.02.2020	WP (C) - 4317/2020	DEBENDRA BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-02-10			(Se at No-44)
323	14371/2020	11.02.2020	WP (C) - 2986/2020	TOPHAN PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-44)
324	14372/2020	11.02.2020	WP (C) - 4313/2020	SATYAJIT SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-44)
325	14373/2020	11.02.2020	BLAPL-11290/2019	M. BARAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-24			(Se at No-44)
326	14374/2020	11.02.2020	WP (C) - 2864/2020	SESHADEV BISWAL	C.O.	COURT NO. 9	Order Dtd. 2020-02-10			(Se at No-44)
327	14375/2020	11.02.2020	WP (C) - 4307/2020	MAHESWAR JATI	C.O.	COURT NO. 9	Order Dtd. 2020-02-10			(Se at No-44)
328	14376/2020	11.02.2020	ITA-21/2010	B.M.PRIYAD ARSHINI	GENERAL		Order Dtd. 2018-11-13		CIVIL REVISION	(Se at No-5)
329	14377/2020	11.02.2020	WP (C) - 3164/2020	TAPAN SWAIN	C.O.	COURT NO.	Order Dtd. 2020-02-10			(Se at

			020			19				No-5)
330	14378/2020	11.02.2020	TRPCRL - 56/2019	S.K.BHANJA DEO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-07			(Se at No-5)
331	14379/2020	11.02.2020	WP (C) - 2117/2020	T.K. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-02-10		WRIT BRANCH (DIVISION BENCH)	(Se at No-113)
332	14380/2020	11.02.2020	ITA-47/2009	B.M.PRIYADARSHINI	GENERAL		Order Dtd. 2019-12-11			(Se at No-113)
333	14381/2020	11.02.2020	WP (C) - 3750/2017	N. RAO	C.O.	COURT NO. 8	Order Dtd. 2020-02-07			(Se at No-113)
334	14382/2020	11.02.2020	WP (C) - 4226/2020	HRIKESH TRIPATHY	C.O.	COURT NO. 9	Order Dtd. 2020-02-11		WRIT BRANCH (DIVISION BENCH)	(Se at No-104)
335	14383/2020	11.02.2020	ITA-112/2005	B.M.PRIYADARSHINI	GENERAL		Order Dtd. 2018-11-14		CIVIL REVISION	(Se at No-5)
336	14384/2020	11.02.2020	WP (C) - 3895/2020	SUMANTA DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No-5)
337	14385/2020	11.02.2020	WP (C) - 3059/2020	CHINTU SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-02-05			(Se at No-5)
338	14386/2020	11.02.2020	WP (C) - 4226/2020	M.K. RATH	C.O.	COURT NO. 9	Order Dtd. 2020-02-11		WRIT BRANCH (DIVISION BENCH)	(Se at No-104)
339	14387/2020	11.02.2020	WP (C) - 3706/2020	N. RAO	C.O.	COURT NO. 8	Order Dtd. 2020-02-07			(Se at No-

										104)
340	14388/2020	11.02.2020	WP(C)-3924/2020	N K ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No-104)
341	14389/2020	11.02.2020	ITA-115/2009	B.M.PRIYADARSHINI	GENERAL		Order Dtd. 2019-05-15		CIVIL REVISION	(Se at No-5)
342	14390/2020	11.02.2020	WP(C)-3807/2020	N. RAO	C.O.	COURT NO. 8	Order Dtd. 2020-02-07			(Se at No-5)
343	14391/2020	11.02.2020	WP(C)-4027/2020	BISWAJIT MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2020-02-07			(Se at No-5)
344	14392/2020	11.02.2020	ABLAPL-1115/2020	S K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-5)
345	14393/2020	11.02.2020	WP(C)-3491/2020	T. BAG	C.O.	COURT NO. 9	Order Dtd. 2020-02-10			(Se at No-5)
346	14394/2020	11.02.2020	WP(C)-3364/2020	S. C. DASH	C.O.	COURT NO. 9	Order Dtd. 2020-02-07			(Se at No-5)
347	14395/2020	11.02.2020	WP(C)-3279/2020	R. C. ROUT	C.O.	COURT NO. 8	Order Dtd. 2020-02-07			(Se at No-5)
348	14396/2020	11.02.2020	CRLMC-249/2020	S. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No-5)
349	14397/2020	11.02.2020	WP(C)-3708/2020	N. RAO	C.O.	COURT NO. 8	Order Dtd. 2020-02-07			(Se at No-5)
350	14398/2020	11.02.2020	ITA-96/2008	B.M.PRIYADARSHINI	GENERAL		Order Dtd. 2019-05-15		CIVIL REVISION	(Se at No-5)
351	14399/2020	11.02.2020	CRLMC-343/2020	S. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No-5)

35	14400/2020	11.02.2020	WP (C) - 4688/2020	G. N. SETHI	C.O.	COURT NO. 8	Order Dtd. 2020-02-10			(Se at No-5)
35	14401/2020	11.02.2020	ABLAPL - 1116/2020	U PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-5)
35	14402/2020	11.02.2020	WP (C) - 4689/2020	GOPINATH SETHI	C.O.	COURT NO. 8	Order Dtd. 2020-02-10			(Se at No-5)
35	14403/2020	11.02.2020	CRLMC-205/2020	NIHAR SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No-5)
35	14404/2020	11.02.2020	ELPET-3/2019	J.P.KAR	GENERAL		Order Dtd. 9999-12-31			(Se at No-5)
35	14405/2020	11.02.2020	WP (C) - 1160/2017	N. RAO	C.O.		Order Dtd. 2020-02-07			(Se at No-5)
35	14406/2020	11.02.2020	ABLAPL - 1117/2020	P K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-5)
35	14407/2020	11.02.2020	ABLAPL - 1060/2020	G.C. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-5)
36	14408/2020	11.02.2020	ABLAPL - 1120/2020	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-5)
36	14409/2020	11.02.2020	CONTC-2/2020	M/S SUSHANTA KU. MISHRA, P.K. PANDA	C.O.	COURT NO. 8	Order Dtd. 2020-02-10			(Se at No-5)
36	14410/2020	11.02.2020	CRLREV - 848/2019	PRAMOD KU. JENA	C.O.	DR (J)	Order Dtd. 2020-02-03			(Se at No-5)
36	14411/2020	11.02.2020	ABLAPL - 1257/2020	T. R. DAS	C.O.	COURT NO. 8	Order Dtd. 2020-02-07			(Se at No-5)
36	14412/2020	11.02.2020	ABLAPL -	H K PATRA	C.O.	COURT NO. 2	Order Dtd. 2020-02-07			(Se at

			1128/2020			OLD				No-5)
365	14413/2020	11.02.2020	ABLAPL - 1085/2020	B MANSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-5)
366	14414/2020	11.02.2020	ABLAPL - 1267/2020	SARAT DASH	C.O.	COURT NO. 8	Order Dtd. 2020-02-07			(Se at No-5)
367	14415/2020	11.02.2020	ITA-31/2018	TAPAN KU. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-10			(Se at No-5)
368	14416/2020	11.02.2020	CRLA-369/2014	H.SUNDARA	GENERAL		Order Dtd. 2014-07-26		CRIMINAL APPEAL	(Se at No-1)
369	14417/2020	11.02.2020	ABLAPL - 1265/2020	P. K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2020-02-07			(Se at No-1)
370	14418/2020	11.02.2020	ABLAPL - 1137/2020	K P MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-1)
371	14419/2020	11.02.2020	WP (C) - 4669/2020	P.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-10		WRIT BRANCH-3	(Se at No-13)
372	14420/2020	11.02.2020	ABLAPL - 1263/2020	PRATAP KUMAR BARIK	C.O.	COURT NO. 8	Order Dtd. 2020-02-07			(Se at No-13)
373	14421/2020	11.02.2020	WP (C) - 19900/2019	S.DAS	GENERAL		Order Dtd. 2019-11-07			(Se at No-13)
374	14422/2020	11.02.2020	WP (C) - 4686/2020	S K BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-10		WRIT BRANCH-3	(Se at No-13)
375	14423/2020	11.02.2020	WP (C) - 13135/2019	PRAVAT BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-02-11		WRIT BRANCH (DIVISION BENCH)	(Se at No-112)
376	14424/2020	11.02.2020	RPFAM-139/20	BALARAM SINGH	C.O.	COURT NO.	Order Dtd. 2020-02-07			(Se at

			19			23				No-112)
377	14425/2020	11.02.2020	CRLA-935/2019	M.K.RANA	GENERAL		Order Dtd. 2020-02-05			(Se at No-112)
378	14426/2020	11.02.2020	WP (C) - 4684/2020	S K BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-10		WRIT BRANCH-3	(Se at No-13)
379	14427/2020	11.02.2020	WP (C) - 4240/2020	S.B. MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2020-02-11			(Se at No-13)
380	14428/2020	11.02.2020	CRLA-748/2019	M.K.RANA	GENERAL		Order Dtd. 2020-02-05			(Se at No-13)
381	14429/2020	11.02.2020	ABLAPL - 1063/2020	S K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-13)
382	14430/2020	11.02.2020	WP (C) - 3308/2020	KANTHAMANI SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-02-07		WRIT BRANCH-4	(Se at No-17)
383	14431/2020	11.02.2020	WP (C) - 4242/2020	S.B. MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2020-02-11			(Se at No-17)
384	14432/2020	11.02.2020	ABLAPL - 1041/2020	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-17)
385	14433/2020	11.02.2020	CRLA-661/2019	M.K.RANA	GENERAL		Order Dtd. 2020-02-05			(Se at No-17)
386	14434/2020	11.02.2020	WP (C) - 4241/2020	S.B. MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2020-02-11			(Se at No-17)
387	14435/2020	11.02.2020	ABLAPL - 1130/2020	DEBASISH SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-17)
388	14436/2020	11.02.2020	CRLA-818/2019	M.K.RANA	GENERAL		Order Dtd. 2020-01-24			(Se at No-



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389	14437/2020	11.02.2020	ABLAPL - 6424/2019	A K MISHRA	C.O.	DR (J)	Order Dtd. 2020-02-07			(Se at No-17)
390	14438/2020	11.02.2020	WP (C) - 2222/2020	B.N. SHADANGI	C.O.	COURT NO. 9	Order Dtd. 2020-02-10			(Se at No-17)
391	14439/2020	11.02.2020	CRLA- 816/2019	M.K.RANA	GENERAL		Order Dtd. 2020-01-24			(Se at No-17)
392	14440/2020	11.02.2020	ABLAPL - 1114/2020	B P MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-17)
393	14441/2020	11.02.2020	WP (C) - 1992/2020	B.N. SHADANGI	C.O.	COURT NO. 9	Order Dtd. 2020-02-10		WRIT BRANCH (DIVISION BENCH)	(Se at No-110)
394	14442/2020	11.02.2020	WP (C) - 14563/2013	A.K.SAHOO	GENERAL		Order Dtd. 2020-02-05			(Se at No-110)
395	14443/2020	11.02.2020	ABLAPL - 1113/2020	B P MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No-110)
396	14444/2020	11.02.2020	WP (C) - 2499/2020	B.N. SHADANGI	C.O.	COURT NO. 9	Order Dtd. 2020-02-10			(Se at No-110)
397	14445/2020	11.02.2020	ABLAPL - 16136/2018	R.N.DASH	GENERAL		Order Dtd. 2019-01-10		CRIMINAL MISC-1	(Se at No-8)
398	14446/2020	11.02.2020	WP (C) - 2225/2020	B.N. SHADANGI	C.O.	COURT NO. 9	Order Dtd. 2020-02-10			(Se at No-8)
399	14447/2020	11.02.2020	CRLA- 231/2014	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-10		CRIMINAL APPEAL	(Se at No-1)

40	14448/2020	11.02.2020	WP (C) - 2230/2020	B.N. SHADANGI	C.O.	COURT NO. 9	Order Dtd. 2020-02-10			(Se at No-1)
40	14449/2020	11.02.2020	ABLAPL - 1228/2020	S. S. PATRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-07			(Se at No-1)
40	14450/2020	11.02.2020	ABLAPL - 1275/2020	S.K.BHANJA DEO	C.O.	COURT NO. 8	Order Dtd. 2020-02-07			(Se at No-1)
40	14451/2020	11.02.2020	WP (C) - 4181/2020	TAPAN SWAIN	C.O.	COURT NO. 8	Order Dtd. 2020-02-10			(Se at No-1)
40	14452/2020	11.02.2020	WP (C) - 4297/2020	SATYAJIT SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-02-10			(Se at No-1)
40	14453/2020	11.02.2020	WP (C) - 4299/2020	SATYAJIT SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-02-10			(Se at No-1)
40	14454/2020	11.02.2020	WP (C) - 4292/2020	SATYAJIT SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-02-10			(Se at No-1)
40	14455/2020	11.02.2020	WP (C) - 28893/2019	D K PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No-1)
40	14456/2020	11.02.2020	WP (C) - 6535/2013	S.K. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2020-02-05			(Se at No-1)
40	14457/2020	11.02.2020	WP (C) - 3865/2020	K C MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-1)
41	14458/2020	11.02.2020	WP (C) - 6535/2013	S.K. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-02-05			(Se at No-1)
41	14459/2020	11.02.2020	WP (C) - 3872/2020	K C MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-1)
41	14460/2020	11.02.2020	WP (C) - 26916/2019	C.R. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-1)

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41 3	14461/ 2020	11.02.2 020	WP (C) - 3867/2 020	K C MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No- 1)
41 4	14462/ 2020	11.02.2 020	WP (C) - 2454/2 020	S.J. NANDA	C.O.	COURT NO. 8	Order Dtd. 2020-02-10			(Se at No- 1)
41 5	14463/ 2020	11.02.2 020	WP (C) - 3598/2 020	R. K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2020-02-06			(Se at No- 1)
41 6	14464/ 2020	11.02.2 020	WP (C) - 3064/2 020	NIRANJAN MALLICK	C.O.	COURT NO. 8	Order Dtd. 2020-02-10			(Se at No- 1)
41 7	14465/ 2020	11.02.2 020	WP (C) - 3862/2 020	K C MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No- 1)
41 8	14466/ 2020	11.02.2 020	WP (C) - 3484/2 020	K C MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No- 1)
41 9	14467/ 2020	11.02.2 020	WP (C) - 3322/2 020	TOFAN PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2020-02-10			(Se at No- 1)
42 0	14468/ 2020	11.02.2 020	WP (C) - 2413/2 020	NIRANJAN MALLICK	C.O.	COURT NO. 8	Order Dtd. 2020-02-10			(Se at No- 1)
42 1	14469/ 2020	11.02.2 020	WP (C) - 3252/2 020	K C MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No- 1)
42 2	14470/ 2020	11.02.2 020	WP (C) - 3466/2 020	M/S.SAHASR A JYOTI NANDA	C.O.	COURT NO. 8	Order Dtd. 2020-02-07			(Se at No- 1)
42 3	14471/ 2020	11.02.2 020	WP (C) - 3712/2 020	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No- 1)
42 4	14472/ 2020	11.02.2 020	WP (C) - 3008/2 020	K C MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No- 1)
42 5	14473/ 2020	11.02.2 020	WP (C) - 4066/2	M/S.ABHAYA KUMAR	C.O.	COURT NO.	Order Dtd. 2020-02-10			(Se at

			020	BEHERA		22				No-1)
42	14474/2020	11.02.2020	WP (C) - 3990/2020	B. C. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No-1)
42	14475/2020	11.02.2020	WP (C) - 3697/2020	R.CH. ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-02-10		WRIT BRANC H-8	(Se at No-39)
42	14476/2020	11.02.2020	WP (C) - 4064/2020	M/S.ABHAYA KUMAR BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No-39)
42	14477/2020	11.02.2020	WP (C) - 3663/2020	S.C. PANI	C.O.	COURT NO. 22	Order Dtd. 2020-02-07			(Se at No-39)
43	14478/2020	11.02.2020	WP (C) - 2768/2020	P. R. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No-39)
43	14479/2020	11.02.2020	WP (C) - 4608/2020	S.C. PANI	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No-39)
43	14480/2020	11.02.2020	WP (C) - 3006/2020	K C MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-39)
43	14481/2020	11.02.2020	WP (C) - 4714/2020	RABI SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No-39)
43	14482/2020	11.02.2020	WP (C) - 4610/2020	S.C. PANI	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No-39)
43	14483/2020	11.02.2020	WP (C) - 10959/2004	A. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No-39)
43	14484/2020	11.02.2020	WP (C) - 4611/2020	S.C. PANI	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No-39)
43	14485/2020	11.02.2020	WP (C) - 4612/2020	S.C. PANI	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No-39)
43	14486/2020	11.02.2020	WP (C) -	K C MAJHI	C.O.	COURT	Order Dtd.			(Se

8	2020	020	3250/2 020			NO. 19	2020-02-06			at No- 39)
43 9	14487/ 2020	11.02.2 020	WP (C) - 4613/2 020	S.C. PANI	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 39)
44 0	14488/ 2020	11.02.2 020	WP (C) - 3249/2 020	K C MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No- 39)
44 1	14489/ 2020	11.02.2 020	CMAPL- 469/20 16	B. K. LENKA	C.O.	COURT NO. 19	Order Dtd. 2020-02-10		M.J.C .	(Se at No- 3)
44 2	14490/ 2020	11.02.2 020	WP (C) - 4615/2 020	S.C. PANI	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 3)
44 3	14491/ 2020	11.02.2 020	WP (C) - 3247/2 020	K C MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No- 3)
44 4	14492/ 2020	11.02.2 020	WP (C) - 2810/2 020	T.R. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 3)
44 5	14493/ 2020	11.02.2 020	WP (C) - 3245/2 020	K C MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No- 3)
44 6	14494/ 2020	11.02.2 020	WA- 13/201 9	P.N. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No- 3)
44 7	14495/ 2020	11.02.2 020	WP (C) - 6926/2 010	S. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2020-02-10		WRIT BRANC H-3	(Se at No- 13)
44 8	14496/ 2020	11.02.2 020	WP (C) - 4174/2 020	M/S.S.P.BA RIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No- 13)
44 9	14497/ 2020	11.02.2 020	WA- 13/201 9	MOHAN BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No- 13)
45 0	14498/ 2020	11.02.2 020	WP (C) - 4221/2 020	DURGA MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-07			(Se at No- 13)

45	14499/ 2020	11.02.2 020	WP (C) - 4175/2 020	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No- 13)
45	14500/ 2020	11.02.2 020	WP (C) - 4220/2 020	DURGA MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-02-07			(Se at No- 13)
45	14501/ 2020	11.02.2 020	WP (C) - 4178/2 020	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No- 13)
45	14502/ 2020	11.02.2 020	WA- 262/20 19	J.J. PARIDA	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No- 13)
45	14503/ 2020	11.02.2 020	WP (C) - 4248/2 020	ANIL KUMAR DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No- 13)
45	14504/ 2020	11.02.2 020	WP (C) - 4219/2 020	DURGA MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-02-07			(Se at No- 13)
45	14505/ 2020	11.02.2 020	WP (C) - 15904/ 2019	B. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2020-02-10		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 108 )
45	14506/ 2020	11.02.2 020	WP (C) - 4060/2 020	ASHISH KUMAR NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-02-10		WRIT BRANC H-5	(Se at No- 47)
45	14507/ 2020	11.02.2 020	WP (C) - 3218/2 020	K C MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No- 47)
46	14508/ 2020	11.02.2 020	WP (C) - 3836/2 020	B.K. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 47)
46	14509/ 2020	11.02.2 020	WP (C) - 3219/2 020	K C MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No- 47)
46	14510/ 2020	11.02.2 020	WP (C) - 4060/2 020	K. K. JENA	C.O.	COURT NO. 22	Order Dtd. 2020-02-10		WRIT BRANC H-5	(Se at No- 47)

463	14511/2020	11.02.2020	WA-660/2019	S.K. BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-07			(Se at No-47)
464	14512/2020	11.02.2020	WP(C)-4827/2020	M. R. ROURAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No-47)
465	14513/2020	11.02.2020	WP(C)-3221/2020	K C MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-47)
466	14514/2020	11.02.2020	WP(C)-4177/2020	S. K. SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No-47)
467	14515/2020	11.02.2020	WP(C)-3222/2020	K C MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-06			(Se at No-47)
468	14516/2020	11.02.2020	WP(C)-3929/2020	N. K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-02-10		WRIT BRANCH-4	(Se at No-37)
469	14517/2020	11.02.2020	CRLA-96/2020	H.K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2020-02-10			(Se at No-37)
470	14518/2020	11.02.2020	WP(C)-4532/2020	B. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No-37)
471	14519/2020	11.02.2020	CRLMA-6/2020	M.N. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-02-07			(Se at No-37)
472	14520/2020	11.02.2020	WP(C)-4135/2020	M/S.A.PATT ANAIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No-37)
473	14521/2020	11.02.2020	CRLA-91/2020	GAGAN ROUT	C.O.	COURT NO. 23	Order Dtd. 2020-02-10			(Se at No-37)
474	14522/2020	11.02.2020	WP(C)-4761/2020	K. N. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No-37)
475	14523/2020	11.02.2020	CRLA-74/2020	J.C. BARAL	C.O.	COURT NO. 23	Order Dtd. 2020-02-10			(Se at No-37)

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47 6	14524/ 2020	11.02.2 020	WP (C) - 4762/2 020	K. N. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No- 37)
47 7	14525/ 2020	11.02.2 020	WP (C) - 4585/2 020	P. L. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No- 37)
47 8	14526/ 2020	11.02.2 020	CRLA- 971/20 19	HARIHARA SUNDRA	C.O.	COURT NO. 23	Order Dtd. 2020-02-04			(Se at No- 37)
47 9	14527/ 2020	11.02.2 020	WP (C) - 4505/2 020	B. K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No- 37)
48 0	14528/ 2020	11.02.2 020	WP (C) - 4829/2 020	M. R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No- 37)
48 1	14529/ 2020	11.02.2 020	CRLREV - 840/20 19	GANESH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-01-28			(Se at No- 37)
48 2	14530/ 2020	11.02.2 020	WP (C) - 4173/2 020	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-02-10		WRIT BRANC H-6	(Se at No- 26)
48 3	14531/ 2020	11.02.2 020	CRLREV - 840/20 19	GANESH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-01-28			(Se at No- 26)
48 4	14532/ 2020	11.02.2 020	WP (C) - 4579/2 020	B. K. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No- 26)
48 5	14533/ 2020	11.02.2 020	CRLREV - 772/20 19	P.K. PATRI	C.O.	DR (J)	Order Dtd. 2020-02-03			(Se at No- 26)
48 6	14534/ 2020	11.02.2 020	WP (C) - 4503/2 020	B. K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No- 26)
48 7	14535/ 2020	11.02.2 020	CRLREV - 757/20 19	T.K. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-02-03			(Se at No- 26)
48 8	14536/ 2020	11.02.2 020	WP (C) - 4548/2	R. R. DAS	C.O.	COURT NO.	Order Dtd. 2020-02-10		WRIT BRANC	(Se at



			020			22			H-2	No-45)
489	14537/2020	11.02.2020	CRLREV - 671/2019	S.N. SHARMA	C.O.	COURT NO. 3	Order Dtd. 2020-02-10			(Se at No-45)
490	14538/2020	11.02.2020	CRLREV - 670/2019	D.N. KUANAR	C.O.	DR (J)	Order Dtd. 2020-02-10			(Se at No-45)
491	14539/2020	11.02.2020	WP (C) - 4548/2020	SUMANTA DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-10		WRIT BRANC H-2	(Se at No-45)
492	14540/2020	11.02.2020	CRLREV - 670/2019	A.K. ROUT	C.O.	DR (J)	Order Dtd. 2020-02-10			(Se at No-45)
493	14541/2020	11.02.2020	WP (C) - 4540/2020	SUMANTA DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-10		WRIT BRANC H-2	(Se at No-45)
494	14542/2020	11.02.2020	CRLREV - 592/2019	S. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-02-10			(Se at No-45)
495	14543/2020	11.02.2020	WP (C) - 3927/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-02-10		WRIT BRANC H-4	(Se at No-37)
496	14544/2020	11.02.2020	WP (C) - 4491/2020	P. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No-37)
497	14545/2020	11.02.2020	WP (C) - 4391/2020	P. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-10			(Se at No-37)
498	14546/2020	11.02.2020	CRLREV - 71/2020	R.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2020-02-10			(Se at No-37)
499	14547/2020	11.02.2020	CRLREV - 75/2020	M.R. DASH	C.O.	COURT NO. 23	Order Dtd. 2020-02-10			(Se at No-37)
500	14548/2020	11.02.2020	CRLREV - 79/2020	P.K. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2020-02-10			(Se at No-37)
50	14549/	11.02.2	CRLREV	K.C.	C.O.	COURT	Order Dtd.			(Se

1	2020	020	- 20/202 0	TRIPATHY		NO. 23	2020-01-27			at No- 37)
50 2	14550/ 2020	11.02.2 020	WP (C) - 2912/2 020	B.K. DAS	C.O.	COURT NO. 17	Order Dtd. 2020-02-10		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 106 )
50 3	14551/ 2020	11.02.2 020	CRLREV - 24/202 0	M.R. DASH	C.O.	COURT NO. 23	Order Dtd. 2020-02-10			(Se at No- 106 )
50 4	14552/ 2020	11.02.2 020	CRLREV - 24/202 0	R.K. MOHABHOI	C.O.	COURT NO. 23	Order Dtd. 2020-02-10			(Se at No- 106 )
50 5	14553/ 2020	11.02.2 020	CRLREV - 17/202 0	A. KALASH	C.O.	COURT NO. 23	Order Dtd. 2020-02-10			(Se at No- 106 )
50 6	14554/ 2020	11.02.2 020	CRLREV - 3/2020	G. SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2020-02-10			(Se at No- 106 )
50 7	14555/ 2020	11.02.2 020	RPFAM- 19/201 9	PRAKASH	C.O.	COURT NO. 9	Order Dtd. 2020-02-07			(Se at No- 106 )
50 8	14556/ 2020	11.02.2 020	CRLA- 632/20 15	P.K.BARIK	GENE RAL		Order Dtd. 2016-06-20		CRIMI NAL APPEA L	(Se at No- 5)
50 9	14557/ 2020	11.02.2 020	WP (C) - 5039/2 020	R. K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-11			(Se at No- 5)
51 0	14558/ 2020	11.02.2 020	WP (C) - 5037/2 020	R. K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-11			(Se at No- 5)
51 1	14559/ 2020	11.02.2 020	WP (C) - 3332/2 020	T. SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-02-10			(Se at No- 5)
51	14560/ 2020	11.02.2	WP (C) -	T.K.AGASTI	GENE		Order Dtd.			(Se

2	2020	020	2640/2 020		RAL		2020-01-27			at No- 5)
51 3	14561/ 2020	11.02.2 020	WP (C) - 3150/2 020	S.C. DASH	GENE RAL		Order Dtd. 2020-03-05		WRIT BRANC H-1	(Se at No- 30)
51 4	14562/ 2020	11.02.2 020	WP (C) - 14870/ 2010	D.SAMAL	GENE RAL		Order Dtd. 2019-08-13			(Se at No- 30)
51 5	14563/ 2020	11.02.2 020	WP (C) - 1940/2 003	J.C.BARAL	GENE RAL		Order Dtd. 2019-02-25		WRIT BRANC H-6	(Se at No- 26)
51 6	14564/ 2020	11.02.2 020	WP (C) - 1011/2 020	ANIL SAHOO	GENE RAL		Order Dtd. 9999-12-31		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 116 )
51 7	14565/ 2020	11.02.2 020	WP (C) - 6871/2 003	S.SWAIN	GENE RAL		Order Dtd. 2014-09-29		WRIT BRANC H-7	(Se at No- 48)
51 8	14566/ 2020	11.02.2 020	WP (C) - 13183/ 2005	S.SWAIN	GENE RAL		Order Dtd. 2014-09-29		WRIT BRANC H-3	(Se at No- 11)
51 9	14567/ 2020	11.02.2 020	WP (C) - 13005/ 2005	S.SWAIN	GENE RAL		Order Dtd. 2014-09-29		WRIT BRANC H-2	(Se at No- 8)
52 0	14568/ 2020	11.02.2 020	BLAPL- 9874/2 019	S.ROUT	GENE RAL		Order Dtd. 2019-12-06			(Se at No- 8)
52 1	14569/ 2020	11.02.2 020	ELPET- 3/2019	J.P.KAR	GENE RAL		Order Dtd. 9999-12-31			(Se at No- 8)
52 2	14570/ 2020	11.02.2 020	WP (C) - 102/20 20	R.C.DAS	GENE RAL		Order Dtd. 2020-01-27			(Se at No- 8)
52 3	14571/ 2020	11.02.2 020	ITA- 18/200 4	B.M.PRIYAD ARSHINI	GENE RAL		Order Dtd. 2019-11-20			(Se at No- 8)
52	14572/	11.02.2	ITA-	B.M.PRIYAD	GENE		Order Dtd.			(Se

4	2020	020	6/2013	ARSHINI	RAL		2019-08-28			at No-8)
525	14573/2020	11.02.2020	ITA-18/2004	B.M.PRIYADARSHINI	GENERAL		Order Dtd. 2019-11-20			(Seat No-8)
526	14574/2020	11.02.2020	CRLMP-122/2017	M.K.SWAIN	GENERAL		Order Dtd. 2020-01-14			(Seat No-8)
527	14575/2020	11.02.2020	CRLMP-1237/2014	D.SAMAL	GENERAL		Order Dtd. 2020-02-07			(Seat No-8)
528	14576/2020	11.02.2020	CRLA-238/2008	S.K.DAS	GENERAL		Order Dtd. 2016-07-27		CRIMINAL APPEAL	(Seat No-2)
529	14577/2020	11.02.2020	CMAPL-50/2015	MADAN DAS	GENERAL		Order Dtd. 2018-04-18		M.J.C.	(Seat No-3)
530	14578/2020	11.02.2020	WA-341/2014	D.K.MOHANTY	GENERAL		Order Dtd. 2020-02-07			(Seat No-3)
531	14579/2020	11.02.2020	ABLAPL-9967/2019	M.K.MOHAPATRA	GENERAL		Order Dtd. 2019-07-18			(Seat No-3)
532	14580/2020	11.02.2020	ABLAPL-14384/2018	L.ACHARI	GENERAL		Order Dtd. 2019-03-06		CRIMINAL MISC-1	(Seat No-8)
533	14581/2020	11.02.2020	ABLAPL-14063/2018	L.ACHARI	GENERAL		Order Dtd. 2019-03-15		CRIMINAL MISC-1	(Seat No-7)
534	14582/2020	11.02.2020	WP(C)-9674/2012	MADAN DAS	GENERAL		Order Dtd. 2019-12-16			(Seat No-7)
535	14583/2020	11.02.2020	CRLMP-158/2020	G.N.BARIK	GENERAL		Petition Annexure,			(Seat No-7)
536	14584/2020	11.02.2020	ABLAPL-1347/2020	ASHOK KUMAR SARANGI	C.O.	COURT NO. 1	Order Dtd. 2020-02-11			(Seat No-7)

537	14585/2020	11.02.2020	WP (C) - 19420/2010	N.GOSWAMY	GENERAL		Order Dtd. 2012-01-06		WRIT BRANCH-7	(Serial No-44)
538	14586/2020	11.02.2020	WP (C) - 741/2010	N.GOSWAMY	GENERAL		Order Dtd. 2010-04-09		WRIT BRANCH-4	(Serial No-27)
539	14587/2020	11.02.2020	CRREV-387/1999	M. BEHERA	GENERAL		Order Dtd. 2011-07-15		CRIMINAL REVISION	(Serial No-2)

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